THE MINISTER OF PARLIAMENTARY

78

Germany 1234. SHRI S. W. DHABE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a num

ber of Indian nurses and other emp

loyees of the health services in the

being forced to leave their jobs and

Federal Republic of Germany

return to India: and

AFFAIRS AND LABOUR RAVINDRA VARMA); (a) to (d) The matter falls essentially in the State sphere. According to the information made available by the Government of West Bengal the textile mills in West Bengal which had declared a lockout over the bonus issue were: (i) Kesoram Cotton Mills, from Oct. 30/1977 involving 7,900 workers, (ii) Midnapore Cotton Mills, from Oct. 26. 1977 involving 75U workers and (iii) Handa Textile Industries, Bishnupur from October 29, 1977 involving 500 workers. The lockout in Eastern Spinning Mills Pirgacha from November 7, 1977 involving 1700 workers is reported to be due to alleged go-slow, indiscipline etc. on the part of the workers, According to the State Government report (dated December 11, 1977) the lockout in Kesoram Cotton Mills, Eastern Spinning Mills and Midnapore Cotton Mills, was continuing, and the lockout in Handa Textile Industries was lifted from

(b) if so, what steps Government have taken or propose to take to pro tect their interests in that country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) No, Sir. However, it is true that unemployment in FRG is putting pressure on the authorities to give preference for their own workers and that the contracts of foreign workers may not be renewed.

(b) The Indian Embassy in Bonn has taken up the question of Indian nurses who have difficulty in renewing work permits with Federal and Provincial authorities in FRG. The Embassy has been assured that bearing in mind the domestic and employment policies the concerned authorities would try to employ the affected nurses wherever possible.

Night Air Mail Service

Decmber 10, 1977 following a settlement

1233. SHRI S. W. DHABE: SHRI DEORAO PATIL:

between the parties.

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is any proposal under Government's consideration to resume Night Air Mail Service connecting Bareflly, Delhi, Calcutta and Madras via Nagpur; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI); (a) No, Sir.

(b) Does not arise.

Provident fund deposits by the Hindustan Lever Limited, Ghaziabad

- 1235. SHRI SUJAN SINGH: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:
- (a) whether the Hindustan Lever Limited Ghaziabad has deposited its provident fund contributions during the last two years, and if so, what are the details thereof; and
- (b) if the reply to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR PARLIAMENTARY AFFAIRS (DR.